

***Regarding need to release the pending central funds under Jal Jeevan Mission to expedite completion of drinking water projects in Sangli district, Maharashtra-Laid**

SHRI VISHALDADA PRAKASHBAPU PATIL (SANGLI): I wish to draw the attention of the Government to the severe disruption in rural drinking-water projects in Sangli district due to the delayed and stalled release of Central funds under the Jal Jeevan Mission (JJM). Several States, including Maharashtra, have reported that allocations due for the current financial year have not been released on time, resulting in contractors stopping work, pipelines lying incomplete, and villages that were close to receiving Functional Household Tap Connections (FHTCs) now left without assured access to potable water. In the Sangli District, financial disruption has also created mistrust at the panchayat level, with many vendors and contractors refusing to take up further work without clarity on payments. This undermines the credibility of a flagship national programme. Schools, anganwadis and health centres in affected areas are also facing irregular supply, compromising hygiene and public health. Such issues are undermining the Missions core objective of providing safe, reliable, household-level tap water. I therefore urge the Honble Minister of Jal Shakti to immediately release the pending Central share of JJM funds, clear accumulated arrears, and enable the concerned States, including Maharashtra, to resume halted works without delay.